

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
CP No. 09/43-44/JPR/2024
Under Section 43-44 of LLP Act, 2008

In the matter of:

Sushil Gupta

...Petitioner

Versus

Loginradius LLP & Anr.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Saumil Sharma, proxy counsel

ORDER

Heard Mr. Saumil Sharma, proxy counsel appearing on behalf of Mr. Prabhansh Sharma, Adv. for the Petitioner. It is submitted by proxy counsel that due to sudden demise in the family of the arguing counsel, he is not available today. On the request of the proxy counsel, list the matter on 03.04.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

March 28, 2024